

Shri Tangamani: May I know whether the Madras Government State Transport Service is one of the units included?

Shri Abid Ali: It is for the Tripartite Committee to fix these details.

Shri S. M. Banerjee: May I know the industries under the public sector where the scheme is being introduced?

Shri Abid Ali: Railway workshops, Posts and Telegraphs, Ports, Shipyards, Government Mines, undertakings in the States, Insurance Units of the Life Insurance Corporation.

Mr. Speaker: Why does he insist on reading them? If the list is large....

Shri Abid Ali: That is all, Sir.

Mr. Speaker: Whenever the list is large, they will kindly place it on the Table instead of reading the whole thing.

Shri S. M. Banerjee: May I know the reason for excluding the Defence industry?

Shri Abid Ali: This is a decision by the Tripartite Committee, not our decision.

Ways and Means for Second Five Year Plan

*1435. **Shri Sanganna:** Will the Minister of Planning be pleased to state:

(a) whether the State Governments have been addressed to find ways and means for increasing the revenue to finance development programmes under the Second Five Year Plan; and

(b) if so, with what results in each State?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) Yes, Sir. The Planning Commission has been time to time, discussed with State Governments the desirability of increasing their revenues, so that adequate resources

may be raised for financing the Second Five Year Plan.

(b) In 1956-57 as well as in 1957-58 a number of State Governments have adopted additional measures of taxation. Two statements giving estimates of expected yield from additional measures proposed in various States in 1956-57 and 1957-58 are placed on the Table of Lok Sabha. [See Appendix IV annexure No. 61.]

Shri Sanganna: As it is the ultimate intention of the Government to stick to the core of the Plan, may I know whether any changes will be made in the overall Plan?

Shri L. N. Mishra: The Planning Commission is still at work so far as the question of adjustment in the Plan priorities is concerned. Therefore it will be difficult for me to say anything at this stage.

Shri Sanganna: In the figures mentioned in the statement from different States I want to know what factors have been taken into consideration in imposing additional taxation?

Shri L. N. Mishra: The State Governments are sticking to the recommendations of the Taxation Enquiry Commission and they are trying to implement as many of the recommendations as is feasible for them.

Shri Harish Chandra Mathur: Is it a fact that the various Members of the Planning Commission have allotted to themselves certain of the States and are visiting them? May I know what is the purpose of this and what is the scheme of things?

Shri L. N. Mishra: It is a fact that the Members of the Planning Commission including the Deputy Chairman are visiting the various States. The Deputy Chairman has already visited Madras and Kerala. They are consulting the State Government and trying to know their position so far as the adjustment regarding priorities in the Second Five Year Plan is concerned.

Shrimati Renuka Ray: As the taxing capacity of State Governments is very limited and they are not encouraged to raise loans, how does the Government expect the State Governments to raise additional revenues to finance the Second Plan?

Shri L. N. Mishra: They have raised additional revenues in 1956-57. The various State Governments have got revenue from additional taxation to the tune of Rs. 14.7 crores in 1956-57, and in 1957-58 also they expect to raise additional revenue to the tune of Rs. 16.54 crores, and we expect that the State Governments in spite of their difficulties will be able to meet their commitments. Of course, they are encountering some difficulty also.

Shrimati Renuka Ray: Is it not a fact that the State Governments have taxed to the hilt and raised all the amount that they could raise.

Shri L. N. Mishra: It is a matter of opinion, but I feel they are trying their very best in spite of their difficulties.

Shri C. D. Pande: May I know if the Government of India have received any representations from some of the State Governments saying that every little scope is left for taxation on account of the intensive taxation launched by the Centre itself?

Shri L. N. Mishra: I would require notice.

Shri Gajendra Prasad Sinha: May I know whether there has been any increase recently in the revenue receipt of Kerala State, and if so, by what per cent?

Shri L. N. Mishra: I will require notice.

Shri Ranga: In the case of grants made by the Centre on a matching

basis, what happens if the State Governments are unable to provide their part, namely 50 per cent? Is there any arrangement by which this money is being funded here so that if and when the State Governments are able to raise their part of the funds, whatever is allocated to them by the Centre could be made use of?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): This question has been agitating us for some time past, and I believe that some ways out have been found, so that they might take advantage of the help from the Centre even if they cannot match it. I cannot give the details without reference.

Shri Nagi Reddy: In view of the fact that during 1957-58 a number of budgets have been deficit budgets in the State, may I know what new proposals have been made to the States this year?

Shri L. N. Mishra: Every State Government has some new taxation proposals also, and I believe....

Shri Nagi Reddy: I want to know what new proposals the Centre has sent to the State Governments this year?

Shri Jawaharlal Nehru: This question should be addressed to the Finance Minister, not to my colleague in the Planning Ministry, and if it is addressed, probably facts and figures can be found such as we know them and placed before the House.

Hindi in Diplomatic Dealings

*1496 **Shri Shivananappa:** Will the Prime Minister be pleased to state:

(a) whether the External Affairs Ministry is now encouraging the use of Hindi in its formal diplomatic dealings; and